



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 3 & 29 AND WILL BE
HEARD ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
29	WA/27/2019 FIXED (HEARING)	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
30	WA/110/2018	ON THE DEATH OF HIRANYA KUMAR SARMA HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 7 ORS	MS. M B BARUAH MS. A DEVI	MR.C.BARUAH GA, ASSAM SC, APSC DR. B AHMED (R1 AND 2)
	WITH I.A.(Civil)/3544/2022 in WA/110/2018	ON THE DEATH OF HIRANYA KUMAR SARMA HIS LEGAL HEIRS ANUPAMA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. M B BARUAH	GA, ASSAM SC, APSC SC, INDUSTRIES
- FOR ORDERS -				
31	I.A.(Civil)/2495/2023 B/O in Cont.Cas(C)/458/2020	KATUNG WAGEH Versus JARO NATUNG AND 6 ORS	MR. S K DEORI MR A HUSSAIN MS. SOMILA MR. B DEORI	MR. B D GOSWAMI

WITH

Cont.Cas(C)/458/2020

JARO NATUNG AND 3 ORS.

Versus

N.T.GLOW, IRS AND 5 ORS.

MR. S K DEORI

MS. SOMILA

MR. B DEORI

MR. A KASHYAP

MR. B D GOSWAMI (R- 2)

MR. B D GOSWAMI (R- 2)

MR A CHANDRAN (R- 2)

MR A CHANDRAN (R- 2)

MR A HUSSAIN (r-3,6)

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
32	WA/79/2018	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
33	WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
34	WA/282/2023	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS Versus MANALISHA DEKA AND 2 ORS	MR. M NATH MR. P K MUNIR MR. A. GAYAN	MR. U K NAIR (r-1) MR. D SARMA (r-1) MR. ABU JAHD (r-1) SC, HANDLOOM, TEXTILE AND SERICULTURE

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
52	WP(C)/4837/2023 FIXED	ISSAC EKKA AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM SC, SSA SC, SEBA
53	WP(C)/4951/2023 B/O	TASHA BAIBHAVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM DY.S.G.I. SC, HEALTH
<u>ADMISSION</u>				
54	WP(C)/6381/2022 CAVT. NO.10202/022, FIXED	RABINDRA SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MS. N M DEKA (FOR CAVEATOR) MR P BHARDWAJ SC, SEC. EDU. SC, BTC
<u>ORDERS</u>				
55	WP(C)/8280/2022 FIXED	MUSHARRAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/1548/2023 in WP(C)/8280/2022	ASHIKUR RAHMAN Versus MUSHARRAF HUSSAIN AND 11 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. M ALI MR. R ISLAM SC, SEC. EDU.
56	WP(C)/3204/2023 B/O	SOHOR ALI AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU
57	WP(C)/3310/2023 B/O	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR. R ISLAM H R KHAN	GA, ASSAM SC, SEC. EDU.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	WP(C)/4924/2023 FIXED	GITA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR N SARMA MR H BEZBARUA K. KALITA	MR U SARMA SC, SEC. EDU.
51	WP(C)/4927/2023 B/O	HIMAN JYOTI RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA	SC, HEALTH
52	WP(C)/4949/2023 B/O	DWIJENDRA KUMAR DAS Versus STATE OF ASSAM AND 5 ORS.	MS. D DEKA	GA, ASSAM SC, AG SC, SEC. EDU.
<u>ADMISSION</u>				
53	WP(C)/2413/2023 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM MR. B HUSSAIN	SC, CO OP GA, ASSAM MR. P HAZARIKA (R-5) P. BORAH (R-6)
54	WP(C)/3873/2023 FIXED	SRI ANNAJIT NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
55	WITH WP(C)/3745/2023	AMRIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
56	WITH WP(C)/3874/2023	BHOLA RAM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S R GOGOI J SAIKIA	SC, CO OP SC, FINANCE
57	WITH WP(C)/3875/2023	SRI NETRA KAMAL BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE

58 WITH
WP(C)/3876/2023

MD. MOFIUL HAQUE
Versus
THE STATE OF ASSAM AND 6 ORS

MR. S R GOGOI
MS B DUTTA
C. SARMAH
J SAIKIA

SC, CO OP
SC, FINANCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
46 WP(C)/4817/2023 WITH OFFICE NOTE, FIXED	SRI SANJAY GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	A NEOG MS M KAKOTY MR. A SANDILYA MR R DAS	GA, ASSAM
47 WP(C)/4945/2023 B/O	JOYNAL ABEDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PWD ROAD SC, P AND R.D. GA, ASSAM SC, REVENUE
48 WP(C)/4953/2023 B/O	MAJIBAR RAHMAN AND 87 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE SC, FOREST SC, BTC
<u>ORDERS</u>			
49 WP(C)/1527/2023 B/O	SURYA TEA INDUSTRIES Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
WITH 50 WP(C)/1487/2023	DINDAYAL VERMA Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
51 I.A.(Civil)/2508/2023 B/O in WP(C)/7775/2022 WITH WP(C)/7775/2022	GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR MR. S BANIK MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, REVENUE GA, ASSAM MR. R C SAIKIA (R-5 TO 13) MS. K SAIKIA (R-5 TO 13) MS. N DEY (R-5 TO 13) SC, REVENUE
52 WP(C)/4171/2023 FIXED	MANIR ALI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. T U BHUYAN MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE SC, PWD

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	WP(C)/2899/2023 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM
HEARING				
32	WP(C)/2132/2017 FIXED, WITH LCR	SALE AHMED @ KHALIK AHMED @ KHALEK ALI Versus THE UNION OF INDIA and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	GA, ASSAMR. 2-6. ASSTT.S.G.I.(R. 1.)

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 28th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
THE SINGLE BENCH OF HONOURABLE MR.
JUSTICE A.M. BUJOR BARUA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 28/08/2023			
-			

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
15	CRL.A(J)/38/2023 0 Y 6 M 21 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED	JAN MAHATO Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
HEARING				
16	CrI.A./94/2016 7 Y 7 M 17 D :WITH LCR 6 FILES, FIXED	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
	WITH I.A.(CrI.)/313/2021 in CrI.A./94/2016	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
	WITH			
17	CrI.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MR K K BARMAN(R-2)
	WITH			
18	CrI.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
	WITH			
19	CrI.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
	WITH			
20	CRL.A(J)/111/2018 11 Y 5 M 18 D :WITH LCR 5 FILES, P.B.-2, FIXED	UPEN BASUMATARY Versus THE STATE OF ASSAM	MR. JASADHIR DAS, (AMICUS CURIAE)	PP, ASSAM

21	I.A.(CrI.)/160/2023 WITH LCR 6 FILES, FIXED in CrI.A./73/2023 WITH CrI.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY PP, ASSAM
		SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
45	Bail Appln./2893/2023 FIXED	MUKLIMA BIBI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
46	WITH AB/2666/2023	AZBAHAR ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
<u>ORDERS</u>				
47	I.A.(CrI.)/754/2023 AB 1023/2023(D/O), B/O in AB/1023/2023	SARIF UDDIN @ KALA Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
52	WP(C)/4730/2012 FIXED	SMTI MINAKSHI MEDHI Versus THE STATE OF ASSAM AND ORS	MR. M HAQUE MR. Z HUSSAIN MRSN BEGUM	MR. D P BORAH (SC, HEALTH) MR. N D SARMA (R-6) MS. D BORAH MR. P K SHARMA (R-6) MR. S A SANGMA (R-6)
WITHDRAWAL				
53	Cont.Cas(C)/267/2023 B/O	IKRAMUL HUSSAIN Versus PARTHA PRATIM MAZUMDAR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	
ADMISSION				
54	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, A S T C SC, TRANSPORT
WITH				
55	WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
WITH				
56	WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
WITH				
57	WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

58	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
59	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
60	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
61	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
62	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
63	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
64	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, A S T C SC, TRANSPORT SC, TRANSPORT
65	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, A S T C SC, TRANSPORT
66	WP(C)/4721/2023 FIXED	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
46 WP(C)/4824/2023 FIXED	JAYANTA BORAH AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR. LENTSO	GA, ASSAM
47 WP(C)/4943/2023 B/O	M/S LATALA CONSTRUCTION CO. Versus THE GENERAL MANAGER/CON MALIGAON, NORTH EAST FRONTIER RAILWAY AND 2 ORS.	MS N SAIKIA MRS. R MAHANTA	DY.S.G.I.
<u>ADMISSION</u>			
48 WP(C)/3441/2017 B/O	M/S. RAMAWTAR AGARWALLA Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA MS. S KATAKI	SC, PNRD GA, ASSAM MR. B GOGOI, SC, PWD (BUILDING)
WITH 49 WP(C)/3413/2017	M/S. RAMAWTAR AGARWALLA Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA	SC, PNRD GA, ASSAM
50 WP(C)/4693/2023 FIXED	XTRA FREIGHT FORWARDER Versus THE UNION OF INDIA AND 6 ORS.	MR P BHARDWAJ	MR. K K PARASAR DY.S.G.I.
<u>ORDERS</u>			
51 WP(C)/672/2023 WITH WP(C)/8461/2022(D/O), B/O	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SC, PF
52 WP(C)/2392/2023 B/O	GIKAR KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP DY.S.G.I.
53 I.A.(Civil)/2451/2023 B/O in WP(C)/4177/2023 WITH WP(C)/4177/2023	PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS. PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN MR L RABHA MR. S BARMAN	GA, ASSAM SC, APDCL GA, ASSAM SC, APDCL

54	WP(C)/3041/2023 B/O	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC
55	WP(C)/3042/2023 B/O	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC
56	WP(C)/3044/2023 B/O	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
44 WP(C)/1374/2023 (TOP OF THE LIST), FIXED	GUNAJAY CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. S K DAS MR R KARIM	MR D MAZUMDER (R-4) GA, ASSAM MS. M BHATTACHARJEE (R-4)
WITH 45 Cont.Cas(C)/784/2022	GUNAJAY CHOUDHURY Versus RAJESH SARKAR AND ANR	MR. U K NAIR MR. S K DAS MR R KARIM MR D BARMAN	MS. M BHATTACHARJEE (R-1)
46 WP(C)/4348/2020 FIXED	DURGESH KUMAR MEEENA Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. G PEGU ASSTT.S.G.I.
47 WP(C)/4017/2021 FIXED	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
WITH 48 Review.Pet./57/2021	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
WITH 49 Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
50 WP(C)/5263/2021 FIXED	HANNAN ALI KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H BARBHUIYA MD A RAHMAN	GA, ASSAM
ORDERS			
51 I.A.(CrI.)/548/2023 B/O. in CrI.Pet./53/2023	SAIDUR RAHMAN, Versus SAMSUN NEHAR,	MR. A M AHMED MR. A M AHMED	
WITH CrI.Pet./53/2023	SAIDUR RAHMAN Versus SAMSUN NEHAR	MRS S RAHANA MR. A M AHMED P. GHOSH	

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
57 CRP(IO)/249/2023 B/O	PRASENJIT NANDI Versus RUMPI DEY	MR. S BANIK MR. D. BORAH	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG
<u>MOTION</u>			
58 CRP(IO)/272/2023 B/O	BIDHAN DAS Versus UNITED INDIA INSURANCE CO. LTD	MR. A K GUPTA MR. R S MISHRA	
<u>ADMISSION</u>			
59 MACApp./330/2023 FIXED	DIPA DAS 2 ORS. Versus M/S NATIONAL INSURANCE CO. LTD AND 3 ORS .	MR. A BHATTACHARYYA MR. S SINGH	
<u>ORDERS</u>			
60 MACApp./362/2022 WITH LCR, B/O	RATNA GHOSH AND 3 ORS Versus AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-5) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
61 Cont.Cas(C)/215/2023 B/O	MANSUR ALI AHMED Versus SANTOSHI AGARWALLA AND ANR	MR SISHIR DUTTA MR Z KAMAR MR. A BISWAS MR. S DUTTA	MR. P J SAIKIA, SR. ADV (R-1AND 2) MR. R S MISHRA (R-1AND 2)
62 I.A.(Civil)/2486/2023 B/O in CRP(IO)/257/2023 WITH CRP(IO)/257/2023	MD. SAKEN ALI @ SEKANDAR ALI Versus MD. RAMJAN ALI AND 10 ORS. MD. SAKEN ALI @ SEKANDAR ALI Versus MD. RAMJAN ALI AND 10 ORS.	MR N RAHMAN	SC, REVENUE MR J SINGH(R- 2 AND 3) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

THIS BENCH WILL RISE AS SOON AS THE SINGLE BENCH OF HONOURABLE MR.JUSTICE A.M. BUJOR BARUA RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE A.M. BUJOR BARUA AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	Crl.Pet./908/2023 B/O	DINESH KUMAR SHARMA Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL A CHOUDHURY	PP, ASSAM
ADMISSION				
48	Crl.A./313/2023 B/O	SANJIT BASUMATARY AND ANR. Versus STATE OF ASSAM	MS. P BHATTACHARYA MR T GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/769/2023 in Crl.A./313/2023	SANJIT BASUMATARY AND ANR. Versus STATE OF ASSAM	MS. P BHATTACHARYA MR T GOGOI	PP, ASSAM
BAIL HEARING				
49	AB/2392/2023 FIXED.	AZADUL ISLAM @ AZADUL SHEIKH @ BHUTTU Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
46 WP(C)/4650/2021 FIXED	SANJIB SAIKIA Versus THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	SR. GA, ASSAM
47 WP(C)/4888/2023 B/O	ASSAM (BHOURELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
ORDERS			
48 WP(C)/5424/2021 FIXED	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. I KALITA MR. K P PATHAK MS U SHARMA Mr. A Baruah Mr. A Baruah	MR. A K BHUYAN (R4, R5) MS. B BHUYAN (R4, R5) MS. N CHOUDHURY (R4, R5) MS. B CHOWDHURY (R3) MR. M BORAH (R4, R5) MR. A KHOUND (R4, R5) MS B BORA (R4, R5) MR J DAS (R4, R5) SR. GA, ASSAM
WITH I.A.(Civil)/939/2022 in WP(C)/5424/2021	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS F	MR. I KALITA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN MS. B BHUYAN (R4, R5) MR. A KHOUND (R4, R5)
WITH I.A.(Civil)/1009/2022 in WP(C)/5424/2021	RANA PRATAP SINGH Versus PANCHALEE BAISHYA SHARMA AND 4 ORS	MR. B CHOUDHURY	

49	WITH WP(C)/5426/2021	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. I KALITA MR. K P PATHAK MS U SHARMA Mr. A Baruah Mr. A Baruah	MR. A K BHUYAN (R4, R5) MS. B BHUYAN (R4, R5) MS. N CHOUDHURY (R4, R5) MR. M BORAH (R4, R5) MR. A KHOUND (R4, R5) MS B BORA (R4, R5) MR J DAS (R4, R5) MR A BHATRA (R-3) SR. GA, ASSAM
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	WITH I.A.(Civil)/629/2022 in WP(C)/5426/2021	DARSHAN SINGH Versus PANCHALEE BAISHYA SHARMA AND 4 ORS.		
50	I.A.(Civil)/3010/2022 FIXED in WP(C)/5881/2017 WITH WP(C)/5881/2017	JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 5 ORS. JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 6 ORS.	MR.H R CHOUDHURY	SC, INDUSTRIES AND COMMERCE SC, ASIDC GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

7	Crl.A./146/2021 4 Y 1 M 4 D:	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MR. P RAHMAN MS. A KAUSHAR	MS. D SAIKIA (AMICUS CURIAE FOR R-2) MS. B SARMA(ADDL.PP, ASSAM)
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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
53	Crl.Rev.P./351/2023 B/O	PRANJIT KUMAR Versus SABITA DAS KUMAR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN	
54	Crl.Pet./886/2023 FIXED	BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	PP, ASSAM
<u>BAIL HEARING</u>				
55	AB/2075/2023 WITH AB/1440/2023 (D/O). FIXED.	MANOJ KUMAR BORAH @ MANOJ BORA Versus THE STATE OF ASSAM	RIYAZ KHAN MR. S K NATH	PP, ASSAM
<u>HEARING</u>				
56	Crl.A./117/2017 PART-HEARD, WITH LCR 4 FILES, P.B.-1, FIXED	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR Z KAMAR (R1) MR. S D PURKAYASTHA MR. P KATAKI (R1) MR.P J SAIKIA MR S P DAS MR S P DAS MR. N DAS (R1) MR.A K GUPTA MS.M KECHII ADDL PP,ASSAM

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